GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.1078 TO BE ANSWERED ON THE 21ST JULY, 2017

COMPULSORY MILITARY TRAINING

1078. SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether the Government proposes to make military training compulsory for youth/ college going students;

(b) if so, the details thereof;

(c) if not, the details of the plan to make NCC training compulsory for the youth / college going student;

(d) whether the Government has taken steps to safeguard large marine (coast) line to guard country post 26/11 Mumbai attack and if so, the details thereof; and

(e) whether the Government has future plans for coastal security and if so, the details thereof?

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MINISTER OF STATE					(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFE	NC	E			
रा रा य मंी					(डा. सुभाष भामरे)

(a) No, Madam.

(b) Does not arise in view of (a) above.

(c) There is no proposal under consideration of the Government to make NCC training compulsory for the youth/college going students. NCC training is entirely a voluntary programme and it is upto the schools and colleges to opt for it.

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(d) Several measures have been taken to strengthen coastal security which include improving surveillance mechanism by installation of radars covering the country's coastline/ islands and enhanced patrolling by security agencies following an integrated approach. Joint operational exercises are conducted on regular basis among Navy, Coast Guard, Coastal Police, Customs and other. Intelligence mechanism has also been streamlined through the creation of Joint Operation Centres and multi-agency coordination mechanism. Additionally, Indian Coast Guard is also organizing Community Interaction Programmes (CIP) for the fishermen to bring awareness amongst fisher folk for strengthening coastal security mechanism. Strengthening of maritime security and coastal security is a multistakeholder activity and necessary measures are implemented by various agencies. To ensure coordination, regular meetings of the National Committee on Strengthening Maritime and Coastal Security (NCSMCS) are held in which all stakeholders participate.

(e) The following have been initiated towards coastal security by Ministry of Home Affairs:-

- (i) <u>Transponder for fishing boats less than 20 metres</u>: The Government is planning for fitment of transponders in less than 20 metres boats using indigenous Geosynchronous Satellite (GSAT-6) technology. The Proof of Concept (PoC) trials of Geosynchronous Satellite (GSAT-6) based transponders have been successfully progressed. Towards the same, ISRO is supplying 15 fishing boat tracking transponder to Gujarat and Tamil Nadu in July 2017 and thereafter same would be augmented to 500 terminals each by end 2017.
- (ii) <u>Coastal Security Scheme (CSS)</u>: Coastal Security Scheme is being implemented by Ministry of Home Affairs in a phased manner.
